

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 63 of 2013 &
I.A. Nos. 100 of 2013 & 101 of 2013**

Dated : 21st March, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Tata Power Delhi Distribution Ltd. Appellant (s)

Versus

NHPC Ltd. & Ors. ... Respondent (s)

Counsel for the Appellant(s): Mr. Gopal Jain
Mr. Alok Sharma

ORDER

Admit. Issue notice to the Respondents. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **18.04.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/rkt